Instructions for submission of applications on the CBR Portal

- 1. Insurers shall submit applications for Cross Border Reinsurers (CBRs) latest by 15th March every year in order to ensure smooth processing of applications in advance.
- Insurers shall ensure adherence to the guidelines and take adequate care to prevent discrepancies during filling up the application form and uploading the documents, in order to prevent delays or avoid complications in the application process.
- 3. Insurers are advised to ensure that:
 - a. Documents indicating the financial strength and future outlook rating of CBRs issued by international rating agencies must be submitted along with the FRN application. The rating should not be older than 12 months from the date of application.
 - b. All data fields must be duly filled up and no field should be left blank.
 - c. The data entered in the online application and the supporting documents (attached) should be in order, duly signed and endorsed by the authorized officials of the applicant/CBR.